

[Print](#)**Defective Case Register from 2024-09-05 to 2024-09-05**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|--|
| 1 | D-ABLAPL/26919/2024 | SATYAM DAS PATTANAİK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature not correctly furnished in the affidavit.Paragraph not correctly mentioned in the affidavit. |
| 2 | D-CRLA/26785/2024 | CHANDAN SAMANTARAY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | D-ABLAPL/26933/2024 | AMLAN SHAKTI PAUL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 17 to 22 not legible. |
| 4 | D-ABLAPL/26902/2024 | JAYADEBA BEHERA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 5 | D-RSA/38276/2024 | AMITAV TRIPATHY | 2024-09-05 | 3-AUTHENTICATION FEE IS DEFICIENT. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee of Rs. 951.25 is payable, Rs,6/ paid. Deficit court fee of Rs. 945.25 not paid. 2. Court fee payable not furnished. 3. Date of order mentioned in the being aggrieved order appears to be wrong. 4. Au fee on appellate Court Judgement Rs Rs. 1.10 not paid. |
| 6 | D-CONTC/38518/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | D-WP(C)/38401/2024 | MANAS PATI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | D-CRLMC/26947/2024 | HEMANTA KUMAR MOHANTA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.copy F.I.R.under annex-1 not filed |
| 9 | D-WP(C)/38695/2024 | SADASIVA PATRA (1) | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | D-CONTC/38677/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. N CAUSE TITLE, SYNOPSIS and DATE CHART PAGE IN ARISING OUT OF 1ST CONTC TO BE MENTIONED |
| 11 | D-CRLMC/26920/2024 | SOUMYA RANJAN PANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 1. Page no.12 not filed.2.A. fee of Rs.1.65 /- to be paid. |
| 12 | D-BLAPL/26794/2024 | ASHOK KUMAR PANIGRAHI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name advocate not furnished in capital letter in Vnama. |
| 13 | D-CONTC/38583/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | D-WP(C)/38684/2024 | ITISHREE TRIPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | D-CRLMP/26742/2024 | NETRANANDA BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. PAGE NO.13 NOT NEAT. |
| 16 | D-ABLAPL/26994/2024 | DEEPAK RANJAN SUNDARAY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | D-CRLMC/26945/2024 | BIDYADHAR MANSING | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.10, 11 , 12 not legible. |
| 18 | D-ABLAPL/26897/2024 | KUMAR PRAJWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and date chart not marked. 2.As per index annex.2 marked in page no.15 and 34 not tally with index. |
| 19 | D-WP(C)/38428/2024 | KAJAL SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Xerox attested copy of Annexure-13 filed.C.copy there of not filed. |
| 20 | D-BLAPL/26851/2024 | SUSANTA KUMAR SAHU | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. The petitioner has received the document, date not correct. 2. Date of FIR .not tally in page no.5 of annex.1. |
| 21 | D-WP(C)/38375/2024 | BISWABIHARI MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. not correctly address in IA. |
| 22 | D-ABLAPL/26893/2024 | ARJUNA CHARANA BEHERA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. provision of law not correct. |

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| 23 | D-CRLMC/26925/2024 | DIPTIREKHA NANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | D-WP(C)/38484/2024 | ASHOK DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | D-WA/38327/2024 | A.G.A. | 2024-09-05 | Enrollment number and Mobile phone number not furnished in appearance memo |
| 26 | D-ABLAPL/26990/2024 | PRADIPTA BEURA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | D-BLAPL/26891/2024 | PRADEEP KUMAR PRADHAN | 2024-09-05 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. As per standing order no.3 dtd.9-7-2024the name of the prosecutrix shall not be reflected in the petition,then S.R.will be made. |
| 28 | D-ABLAPL/26910/2024 | SOUMYA JYOTI BISWAL | 2024-09-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration. |
| 29 | D-WP(C)/38458/2024 | GOPAL KRUSHNA NANDA | 2024-09-05 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 30 | D-MACA/38545/2024 | ADAM ALI KHAN | 2024-09-05 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 105 days. |
| 31 | D-ABLAPL/26988/2024 | SAROJ KUMAR DASH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | D-WP(C)/38543/2024 | AMIT KUMAR SAA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | D-CONTC/38512/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | D-BLAPL/26734/2024 | AKSHAYA KUMAR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 35 | D-WP(C)/38573/2024 | RAMA KRISHNA BISOI | 2024-09-05 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 36 | D-CRLMC/26726/2024 | JULU KHANSAMA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. In affidavit Sl. no. 2 not correctly furnished. |
| 37 | D-CONTC/38623/2024 | PRANAB KUMAR GHOSE | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation of deponent not stated in affidavit |
| 38 | D-WP(C)/38651/2024 | PRASANTA KUMAR SATAPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 39 | D-WA/38192/2024 | BIJAY KUMAR MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 01 days delay 2.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED |
| 40 | D-WP(C)/38490/2024 | SHIB SHANKAR MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of the counsel in capital letter and enrolment number in last page of writ petition not furnished. |
| 41 | D-ABLAPL/26756/2024 | ASHOK KUMAR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | D-ABLAPL/26926/2024 | MANAS KUMAR CHAND | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 43 | D-CRLA/26744/2024 | NETRANANDA BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | D-WP(C)/38277/2024 | SANJIB KUMAR BHANJADEO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | D-WP(C)/38534/2024 | DURGESH NARAYAN RATH | 2024-09-05 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 46 | D-ABLAPL/26996/2024 | BAISHNAB CHARAN PATRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 to 11 not neatly legible. |
| 47 | D-CONTC/38580/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | D-WP(C)/38472/2024 | TIKERAM MEHER | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 49 | D-ABLAPL/26896/2024 | BAIJAYANTI MOHANTY | 2024-09-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Nomenclature not correct sl.4 of affidavit. 2.page nos. 11 to 14 are not legible. |
| 50 | D-WP(C)/38507/2024 | AJIT KUMAR ROY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 25 is not legible . |
| 51 | D-CRLMC/26565/2024 | NIRAJ KUMAR SETHI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Certified copy of order dated 17.08.2024 under annex-4 not filed |
| 52 | D-ABLAPL/26972/2024 | PRADIPTA BEURA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | D-MATA/38072/2024 | SOUBHAGYA KUMAR DASH | 2024-09-05 | Date chart not filed |
| 54 | D-BLAPL/26680/2024 | TARA PRASAD MOHAPATRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | D-WP(C)/38286/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | D-CRLMC/26887/2024 | JUGALA KISHORE PANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Copy of the order dt. 20.07.2024 in para 6 and 7 of the petition does not tally with the Annex-1. |
| 57 | D-ABLAPL/26931/2024 | JAYADEBA BEHERA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | D-WP(C)/38451/2024 | PABITRA KUMAR NAYAK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos. 19 and 20 not legible |
| 59 | D-ABLAPL/26705/2024 | SWARAJ PATEL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Paragraph not correctly mentioned in the affidavit. |
| 60 | D-WP(C)/38593/2024 | ARABINDA TRIPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | D-CRLMP/26591/2024 | SAHASRA JYOTI NANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | D-ABLAPL/26904/2024 | SANTOSH CHANDRA ATABUDHI | 2024-09-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the deponent on affidavit not tally with cause title. |
| 63 | D-WP(C)/38548/2024 | AMIT KUMAR SAA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | D-CRLMC/26873/2024 | AMIT BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY |

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| | | | | MENTIONED 1. Page No.30. Not Legible |
| 65 | D-BLAPL/26866/2024 | SAKTI PRASAD DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | D-ABLAPL/26953/2024 | GHANASHYAM MUDULI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | D-CRLREV/26487/2024 | AMIT KUMAR DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Copy to be served on S.C.(vigilance) after conversion |
| 68 | D-WP(C)/38734/2024 | RAJESH KUMAR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | D-WP(C)/38539/2024 | DURGESH NARAYAN RATH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | D-WP(C)/38687/2024 | KSHIROD KUMAR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | D-WP(C)/38699/2024 | SATYABRATA MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | D-CONTC/38526/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | D-BLAPL/26852/2024 | SOUBHAGYA KUMAR DASH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per index,Annexure-3 not described in the petition. |
| 74 | D-WP(C)/38627/2024 | CHITTA RANAJAN DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | D-CONTC/38504/2024 | LAXMI KANTA MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | D-ABLAPL/26939/2024 | AMULYA RATNA PANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | D-WP(C)/38425/2024 | SIDHARTH PRASAD DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | D-CONTC/38483/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | D-BLAPL/26747/2024 | PARTHA SARATHI DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | D-CONTC/38680/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 81 | D- CONTC/38578/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | D- ABLAPL/26977/2024 | PRADIPTA BEURA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | D-WP(C)/38690/2024 | ANUGRAHA NARAYAN SAMANTRAY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | D- CRLMC/26723/2024 | BASUDEV PUJARI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | D- CRLMC/26864/2024 | ASIT KUMAR JENA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | D-WP(C)/38482/2024 | BRAJA MOHAN SARANGI | 2024-09-05 | 30-OTHER DEFECT (IF ANY) Receipt showing service of copy on SC Transport not filed. |
| 87 | D-WP(C)/38511/2024 | GOURI MOHAN RATH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | D-WP(C)/38737/2024 | RAJESH KUMAR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | D- RVWPET/37132/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DAF of Rs 2.25 /- not paid |
| 90 | D- CRLMC/26877/2024 | AMIT BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Neat and legible copy of page nos 13 and 30 to be filed. 2.Solemnly declared dated not furnished on Affidavit. |
| 91 | D- ABLAPL/26739/2024 | AMBARISH MEKAP | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit. |
| 92 | D-WP(C)/38407/2024 | BIJAY KUMAR BEHERA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexures are not correctly exhibited. |
| 93 | D-CRP/38210/2024 | NIRANJAN LENKA | 2024-09-05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |

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| | | | | 1.Court Fee Rs.45/- is payable,paid Rs.22/- DCFee of Rs.23 be paid. |
| 94 | D-WP(C)/38498/2024 | PRONROY MOHANTY | 2024-09-05 | .Receipt Showing Serv.copy To cg not Filed. 2..Receipt Showing Serv.copy To Ag not Filed. |
| 95 | D- ABLAPL/26961/2024 | JUDHISTHIR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | D- CRLREV/26831/2024 | SIDHESWAR RATH | 2024-09-05 | certified copy(without pg.4)filed. |
| 97 | D- ABLAPL/26941/2024 | JYOTIRMAYA SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | D- RPFAM/38408/2024 | TAPAN KUMAR MANDAL | 2024-09-05 | 1.Period of Delay 860 days 2. Ages of the petitioner and the Opposite party do not tally ages of the Opposite party and the petitioner in the Court below. |
| 99 | D-WP(C)/38693/2024 | LAXMAN PRADHAN | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1.Synopsis and date chart are not marked as A and B respectively.2.Affidavit page is not included in the index.3.Paragraph serial no. in affidavit declaration is not correctly furnished. |
| 100 | D- BLAPL/26743/2024 | AMIT BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | D- ABLAPL/26942/2024 | AMULYA RATNA PANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | D-MACA/38391/2024 | BIJOY DASMOHAPATRA | 2024-09-05 | Period of Delay 67 day. |
| 103 | D- BLAPL/26885/2024 | AMLAN SHAKTI PAUL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | D-WA/38325/2024 | AJODHYA RANJAN DASH, A.G.A. | 2024-09-05 | 1.Enrollment number and Mobile phone number not furnished in appearance memo |
| 105 | D- ABLAPL/26844/2024 | RAJESH KUMAR SAHU | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 106 | D- CRLMC/26950/2024 | MANOJ KUMAR MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Hologram of Rs.50/- not paid on v Vakalatnama |
| 107 | D- CRLMP/26832/2024 | ACHYUTANANDA PATTANAİK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | D- BLAPL/26869/2024 | AJIT KUMAR RAUT | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 109 | D-WP(C)/38399/2024 | MANAS PATI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 110 | D-ABLAPL/26879/2024 | BIPIN KUMAR NAYAK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | D-RPFAM/38271/2024 | PRABHU PRASANNA BEHERA | 2024-09-05 | 1.c.fees of Rs 2/ not paid |
| 112 | D-ABLAPL/26911/2024 | SAMBIT BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | D-ABLAPL/26870/2024 | BASUDEV PUJARI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 114 | D-WP(C)/38488/2024 | BRAJA MOHAN SARANGI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | D-CONTC/38437/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 116 | D-WP(C)/38681/2024 | KUNAL KUMAR SWAIN | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | D-CRLMC/26949/2024 | HEMANTA KUMAR MOHANTA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.copy of F.I.R.under annex-1 not filed |
| 118 | D-WP(C)/38541/2024 | AMIT KUMAR SAA | 2024-09-05 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 119 | D-BLAPL/26764/2024 | JYOTIRMAYA SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 120 | D-BLAPL/26855/2024 | PRASANTA KUMAR NANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner in rejection order not tally with cause title. |
| 121 | D-CONTC/38567/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | D-CONTC/38671/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | D-BLAPL/26609/2024 | TUKUNA KUMAR MISHRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 10 and 11 not neat.Age not tally with rejection order and cause title. |
| 124 | D-CONTC/38575/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | D-WP(C)/38608/2024 | SARAT KUMAR ACHARYA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | NEAT COPY OF PAGES 37,38,52 TO 55 TO BE FILED |
| 126 | D-ABLAPL/26862/2024 | BIRAJA PRASAD NANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 127 | D-WP(C)/38429/2024 | GOURI MOHAN RATH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Writ petition is not correctly page marked. |
| 128 | D-CRLA/26883/2024 | KARUNAKAR NAYAK | 2024-09-05 | This case relates to sexual offence,the name of victim may be deleted from the petition and put up for S.R.thereafter |
| 129 | D-WP(C)/38718/2024 | SATYABRATA DASH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.10 in annexure no.2 is not neat and legible.2.Paragraph no.8 in annexure no.2 mentioned in the writ petition are not furnished |
| 130 | D-WP(C)/38460/2024 | PADMANAVA JENA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of annex.1 and 2 mentioned in the index and petition not tally. |
| 131 | D-CONTC/38501/2024 | AJAYA KUMAR JENA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | D-WP(C)/38646/2024 | SAUBHAGYA KUMAR SAMAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | D-WP(C)/38426/2024 | SIDHARTH PRASAD DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petitioner No.2 in court below has not been made parties. |
| 134 | D-WP(C)/38587/2024 | SIBANARAYAN BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | D-BLAPL/26860/2024 | DEEPAK KU SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | D-WP(C)/38462/2024 | GOPAL KRUSHNA NANDA | 2024-09-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Petitioner not sworn affidavit.2.Petitioner not executed vakalatanama. |
| 137 | D-CRLLP/26932/2024 | TRILOCHAN PANIGRAHI | 2024-09-05 | State of orissa not made a party to this case |
| 138 | D-ABLAPL/26881/2024 | SATYA RANJAN MULIA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 139 | D-BLAPL/26810/2024 | T.DHIREN KUMAR DORA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Index not properly page marked. |
| 140 | D-WP(C)/38397/2024 | DEBASIS ROUT | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Legible copy of page-12 and 13 to be filed.2.Mobile number of all the counsel in vakaltnama not furnished.3.Date of execution of vakaltnama not furnished |
| 141 | D-ABLAPL/26884/2024 | SANDEEP RAJ PANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date not correct in list of date sl.1. |
| 142 | D-WP(C)/38396/2024 | SANJIB MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.fee of Rs.6/ not paid on Cause title of writ petition.2.Legible copy of page-18 and 19 to be filed |
| 143 | D-CMAPL/36486/2024 | SURYAKANTA DWIBEDI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT AUTHENTICATION FEE OF RS 2.25/- NOT FILED 2. Nomenclature not cprrectly furnished in the affidavit |
| 144 | D-WP(C)/38303/2024 | MAHESWAR MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Authorization to Swear affidavit on behalf of the other petitioner not furnished. 2.Petition in I.A.not correctly addressed to Hon,ble Court. |
| 145 | D-CONTC/38668/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 146 | D-WP(C)/38546/2024 | DURGESH NARAYAN RATH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | D-ABLAPL/26704/2024 | SWARAJ PATEL | 2024-09-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 30-OTHER DEFECT (IF ANY) Name of father wrongly mentioned in affidavit. Page marking not correct in Book mark. |
| 148 | D-ABLAPL/26906/2024 | PARTHA SARATHI DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 149 | D- ABLAPL/26894/2024 | RABINDRA NATH PANDA | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 150 | D-WP(C)/38537/2024 | AMIT KUMAR SAA | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 151 | D-WP(C)/38522/2024 | AKSHAYA KUMAR SAHOO | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the petitioner in cause title not tally with affidavit. |
| 152 | D- CONTC/38667/2024 | ADV. | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | D- ABLAPL/26711/2024 | OM PRAKASH SARAN | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 5 vide affidavit not proper arranged.Page marking not proper in the petition copy. |
| 154 | D- BLAPL/26895/2024 | ARJUNA CHARANA BEHERA | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 155 | D- ABLAPL/26982/2024 | JYOTIRMAYA SAHOO | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 156 | D- ABLAPL/26876/2024 | PRAVAT KUMAR PANDA | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 157 | D- CONTC/38479/2024 | ADV. | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 158 | D- ABLAPL/26842/2024 | BIKASH KUMAR PRADHAN | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Annexure 1 to 4 not marked on the file. |
| 159 | D- RPFAM/38597/2024 | SAROJ RANJAN SUBUDHI | 2024-09- 05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 119 days 2.Certificate of Good Ground not furnished |
| 160 | D- BLAPL/26781/2024 | GOPAL KRISHNA NAYAK | 2024-09- 05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 9 not legible. |
| 161 | D- ABLAPL/26995/2024 | SANJIB KUMAR BHANJADEO | 2024-09- 05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. |

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| | | | | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. In sl.no. 5 of affidavit the nomenclature not correct. 2.page nos. 10 and 15 are not neatly legible. 3.Annex.3 marked in page no.29 and 35 but annex.4 not marked as per index.4. provision not correct |
| 162 | D-WP(C)/38634/2024 | PABITRA KUMAR NAYAK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 163 | D-CRLMC/26853/2024 | ARIJEET MISHRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 164 | D-ABLAPL/26849/2024 | SUDHIR KUMAR PATRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 165 | D-CMAPL/38465/2024 | ADV | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.copy of dismissal order not filed |
| 166 | D-BLAPL/26915/2024 | LAXMIDHAR DASH | 2024-09-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no.not correctly furnished on declaration.2. Page nos.10 to 12 not marked on the file |
| 167 | D-ARBP/38670/2024 | SIVA SANKAR CHAINI | 2024-09-05 | 1-COURT FEE IS DEFICIENT. Court Fee of Rs. 500/. not paid. |
| 168 | D-CONTC/38536/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 169 | D-CMP/38622/2024 | TUSAR KUMAR MISHRA | 2024-09-05 | 1 . Name of opp. party in c.m.p does not tally with name of opp .party in synopsis and date chart . 2 .C.copy of annexure -3 and 4 not filed but I .A -1071 OF 2024 filed for dispensing with filing of c .copy of the same . |
| 170 | D-CRLMC/26806/2024 | DEBI PRASAD PATTNAIK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Opp.Parties are not serially numbered. |
| 171 | D-CMAPL/38628/2024 | ADHIRAJ MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | D-WA/38169/2024 | SWAPNA KUMAR OJHA | 2024-09-05 | 1.Period of Delay 2 days delay 2.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED |

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| 173 | D-WP(C)/38446/2024 | ASHOK DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 174 | D-WP(C)/38528/2024 | DURGESH NARAYAN RATH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 175 | D-WP(C)/38523/2024 | DURGESH NARAYAN RATH | 2024-09-05 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 176 | D-CRLMC/26581/2024 | SURYAKANTA DWIBEDI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 177 | D-WP(C)/38519/2024 | KSHIROD KUMAR ROUT | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 178 | D-CRLMP/26818/2024 | SAROJ KUMAR DASH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.12 NOT LEGIBLE |
| 179 | D-CRLMC/26875/2024 | AMIT BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 180 | D-WP(C)/38529/2024 | ASISH KUMAR RAY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 181 | D-ABLAPL/26892/2024 | ARJUNA CHARANA BEHERA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | D-WP(C)/38696/2024 | LAXMAN PRADHAN | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED In declaration of W .P (C) and I .A ,learned counsel has not signed . |
| 183 | D-WP(C)/38330/2024 | PRADIPTA KUMAR PATTANAYAK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 184 | D-CONTC/38492/2024 | PRADEEP KUMAR MAHAPATRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no.13(repeated page)be omitted and paging be made accordingly onward |
| 185 | D-WP(C)/38415/2024 | RAMESH CHANDRA OJHA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.R.P.Case No-629/2019 mentioned in the Annex-1 does not tally with averments of writ petition and Index. |

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| 186 | D-BLAPL/26776/2024 | SAMARENDRA BAHADUR | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 187 | D-WP(C)/38409/2024 | CHITTA RANJAN PATTNAIK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 188 | D-ABLAPL/26857/2024 | S.S.RAY (2) | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 189 | D-CRLMC/26784/2024 | ASWINI KUMAR MISHRA-3 | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 190 | D-CRLMC/26815/2024 | SARFARAZ AHMED | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 191 | D-WP(C)/38343/2024 | ANUGRAHA NARAYAN SAMANTRAY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 192 | D-WP(C)/38585/2024 | BIBHUTI KESHARI BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 193 | D-ABLAPL/26975/2024 | SANJIB KUMAR BHANJADEO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 194 | D-WP(C)/38432/2024 | MANOJ VERMA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Hologram Of Rs.50/- Not Paid On V.Nama |
| 195 | D-ABLAPL/26928/2024 | BHABANI SANKAR MISHRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 196 | D-ABLAPL/26974/2024 | JYOTIRMAYA SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 197 | D-CRLMC/26825/2024 | ATMAJIT MANMITH DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Certified copy of Anx.4 be filed |
| 198 | D-CONTC/38530/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 199 | D-ABLAPL/26843/2024 | DIBYA PRAKASH MISHRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 200 | D-BLAPL/26795/2024 | PRADEEP KUMAR PRADHAN | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 201 | D-CRLMC/26847/2024 | AMITAV TRIPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 202 | D-CONTC/38565/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 203 | D-BLAPL/26770/2024 | PRANAB RANJAN CHHATOI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 204 | D-BLAPL/26878/2024 | PRATIK DASH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Date21-6-2024 in date of event not tally in page no.2 of para 2. 2. In sl.5 of affidavit , nomenclature not correct. |
| 205 | D-ABLAPL/26882/2024 | SATYA RANJAN MULIA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 206 | D-WP(C)/38505/2024 | DIPAK RANJAN MISHRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of declaration left blank . |
| 207 | D-BLAPL/26854/2024 | SOUBHAGYA KUMAR DASH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 208 | D-WP(C)/38469/2024 | ASHOK DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 209 | D-CONTC/38576/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 210 | D-CRLMC/26880/2024 | DEVASHIS PANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no. 11 not legible. 2. After page no.24 blank page not page marked. |
| 211 | D-WP(C)/38616/2024 | AMIYA KUMAR CHHATOI | 2024-09-05 | .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 212 | D-WP(C)/38549/2024 | DURGESH NARAYAN RATH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 213 | D-WP(C)/38682/2024 | ITISHREE TRIPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 214 | D-WP(C)/38497/2024 | ARUPANANDA GOSWAMY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Legible copy of page-13,18 and 19 to be filed.2.Letter no.mentioned in Annexure-12 and averment of writ petition does not tally with book mark index |
| 215 | D-ABLAPL/26979/2024 | JYOTIRMAYA SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 216 | D-CRLMA/26725/2024 | BASUDEV PUJARI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished |
| 217 | D-WP(C)/38340/2024 | SUBASH CHANDRA PUSPALAKA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 218 | D-CRLREV/25292/2024 | MANOJ KUMAR MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Receipt showing copy on A.G. Not filed after conversion. 2.Good ground certificate not furnished. |
| 219 | D-ABLAPL/26924/2024 | KSHIROD KUMAR ROUT | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 220 | D-CONTC/38669/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 221 | D-ABLAPL/26985/2024 | JYOTIRMAYA SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 222 | D-WP(C)/38527/2024 | AKSHAYA KUMAR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 223 | D-BLAPL/26938/2024 | JYOTIRMAYA SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 224 | D-ABLAPL/26954/2024 | MANORANJAN PADHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 225 | D-BLAPL/26899/2024 | DURGA PRASAD PATTNAIK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. One Guddu Harpal executed in V.nama but who is not party in BLAPL petition. |
| 226 | D-WP(C)/38447/2024 | PRAVAT KUMAR NAYAK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Synopsis and date chart not mentioned in the index page. |
| 227 | D-WP(C)/38341/2024 | BIJAYA KUMAR BEHERA 1 | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 228 | D-BLAPL/26703/2024 | PRADEEP KUMAR ROUT | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in the affidavit.Page marking not proper.Page 11 not proper arranged. |

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| 229 | D-WP(C)/38337/2024 | ARIJEET MISHRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 230 | D-WP(C)/38493/2024 | KUNAL KUMAR SWAIN | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 231 | D-CRLMC/26907/2024 | SANDEEP RATH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Affidavit is not proper since Writ petition has been mentioned in place of CRLMC petition. |
| 232 | D-WP(C)/38411/2024 | KUNAL KUMAR SWAIN | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 233 | D-CONTC/38503/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 234 | D-WP(C)/38614/2024 | PRAVAT KUMAR NAYAK | 2024-09-05 | 1. Not properly indexed |
| 235 | D-ABLAPL/26936/2024 | AMLAN SHAKTI PAUL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 17 to 22 not legible. |
| 236 | D-WP(C)/38742/2024 | SIVA SANKAR CHAINI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 237 | D-CONTC/38491/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 238 | D-WP(C)/38395/2024 | LAXMI SHARMA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Synopsis and date charts not filed.2.The name of the counsel in capital letter in last page of writ petition not furnished.3.Paragraph of writ petition not correctly numbered |
| 239 | D-WP(C)/38533/2024 | AKSHAYA KUMAR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 240 | D-WP(C)/38686/2024 | SUBHAM SHARMA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Page no.43 to 45 are not neat and legible. |
| 241 | D-WP(C)/38339/2024 | SUBASH CHANDRA PUSPALAKA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the op.3and 4 not furnished |
| 242 | D-WP(C)/38423/2024 | SWAPNIL ROY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 243 | D-ABLAPL/26918/2024 | BIBHU PRASAD CHHUALSINGH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 244 | D-WP(C)/38476/2024 | SIBANARAYAN BISWAL | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 245 | D-WA/38284/2024 | JAJATI KESHARI KHUNTIA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C copy of order not filed ,Net attested copy of order filed |
| 246 | D-ARBP/38613/2024 | DEVEE DUTTA PANIGRAHI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Court Fee Rs 500/ payable, Rs 6/ paid, D.C.F of Rs 494/ to be paid |
| 247 | D-WP(C)/38317/2024 | SUKANTA KUMAR NAYAK (2) | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 248 | D-CMP/38467/2024 | BANSHIDHAR BAUG | 2024-09-05 | C.copy of impugned order not filed |
| 249 | D-CRLA/26872/2024 | CHANDANA TRIPATHY | 2024-09-05 | The name of R2 who is victim may not be there |
| 250 | D-ABLAPL/26968/2024 | CHINMAYA MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 251 | D-ABLAPL/26956/2024 | ASHOK DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 252 | D-WP(C)/38494/2024 | SITA KANTA HOTA | 2024-09-05 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 and 10 not neat. |
| 253 | D-CRLMC/26659/2024 | SHYAM MANOHAR | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 254 | D-CONTC/38560/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 255 | D-ABLAPL/26912/2024 | RAMESH CHANDRA PRADHAN | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit. |
| 256 | D-CRLMP/26738/2024 | BIJAY KUMAR MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1. TOTAL PETITION NOT PROPERLY PAGE MARKED 2.INDEX NOT |

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| | | | | PROPERLY PAGE MARKED 3.PAGE NO.14 NOT LEGIBLE |
| 257 | D-CONTC/38332/2024 | ADV | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Not Furnished |
| 258 | D-WP(C)/38322/2024 | SABYASACHI MISHRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.In body of the petition O.P.No.5 Wrongly Mentioned Instead of O.P. No. 06. 2.Page No.17. Not Legible |
| 259 | D-CONTC/38653/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. IN SYNOPSIS AND DATE CHART THE WORD CONTC BE OMITTED AT THE HEADING ARISING OUT OF |
| 260 | D-ABLAPL/26992/2024 | SAROJ KUMAR DASH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 261 | D-CONTC/38666/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 262 | D-WP(C)/38554/2024 | AMITAV TRIPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -4 and page -48 to 52 , 56 to 58 ,60 to 62 and 64 are not neat copies . |
| 263 | D-CONTC/38631/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code not indicated |
| 264 | D-CONTC/38516/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 265 | D-WP(C)/38688/2024 | AKSHAYA KUMAR SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 and 27 of annexure -4 are not neat copies |
| 266 | D-CRLMC/26846/2024 | AMITAV TRIPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 267 | D-ABLAPL/26903/2024 | LAMBODOR ACHARI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Annexure-2 not filed but it has been reflected at para-3 of the petition. |

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| 268 | D-BLAPL/26768/2024 | ASHOK KUMAR GHADAI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 269 | D-BLAPL/26889/2024 | PRADDEP KUMAR PRADHAN | 2024-09-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. PARAGRAPHS OF THE PETN. NOT CORRECT IN DECLARATION OF AFFIDAVIT.2 |
| 270 | D-ABLAPL/26944/2024 | JYOTIRMAYA SAHOO | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 271 | D-CRLMC/26868/2024 | SARATHI JYOTI MOHANTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Certified Copy Of Annexure -1 Not Filed |
| 272 | D-CONTC/38635/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 273 | D-ABLAPL/26871/2024 | SK. ZAFARULLA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 274 | D-BLAPL/26836/2024 | AMIT KUMAR NATH | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50 /- not paid. |
| 275 | D-CMP/38662/2024 | ARUN KUMAR MISHRA | 2024-09-05 | L. T. I of petitioner 2 and 3 are not attested . |
| 276 | D-ABLAPL/26965/2024 | AMITAV TRIPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 277 | D-WP(C)/38542/2024 | SHASHI BHUSAN JENA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 278 | D-MACA/38474/2024 | RAMESH CHANDRA SAHOO 1 | 2024-09-05 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 279 | D-WP(C)/38444/2024 | PRAVAT KUMAR NAYAK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 280 | D-WP(C)/38547/2024 | AMIT KUMAR SAA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 281 | D-WP(C)/38414/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-1 does not tally with averment of writ petn. and index |

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| 282 | D-WP(C)/38421/2024 | RABINDRA KUMAR PATNAIK | 2024-09-05 | 30-OTHER DEFECT (IF ANY) 1.Date (18.03.2015) mentioned in Annex-2 does not tally with averments of Writ petition and Index. |
| 283 | D-BLAPL/26757/2024 | SUBHENDU KUMAR NAYAK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 13 not legible. |
| 284 | D-ABLAPL/26859/2024 | RAJIB LOCHAN PATTNAIK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 285 | D-CRLMC/26916/2024 | SUNIL KUMAR PANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.H.C. welfare fund of Rs.50/- to be paid. |
| 286 | D-CONTC/38664/2024 | ADV. | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 287 | D-WP(C)/38570/2024 | RABINDRA NATH PRUSTY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 288 | D-RVWPET/34881/2024 | SIDHANT DWIBEDI | 2024-09-05 | 1.Period of Delay 57 days |
| 289 | D-BLAPL/26934/2024 | SUNIL KUMAR PANDA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition.2. Welfare fee of Rs.50/- not paid on V.nama |
| 290 | D-ABLAPL/26909/2024 | PRAMOD KUMAR JENA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 291 | D-CONTC/38331/2024 | ADV | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 292 | D-WP(C)/38525/2024 | KAUSHIK SWAIN | 2024-09-05 | Receipt Showing Serv.copy To School and Mass Education not Filed. |
| 293 | D-CRLMC/26861/2024 | PRADOSH KUMAR DAS | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C. Copy of order dt.04.06.2022 Not Filed |
| 294 | D-CRLMC/26830/2024 | ASHIS KUMAR MISHRA | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Certified copy of anx.1 be filed-(ii)Prayer should be confined to one prayer. |

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| 295 | D-BLAPL/26767/2024 | RAJIB LOCHAN PATTNAIK | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page40,41,47not page marked. |
| 296 | D-CRLA/26845/2024 | AMITAV TRIPATHY | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 297 | D-WP(C)/38510/2024 | KOUSIK ANANDA GURU | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of op no5 not given , |
| 298 | D-ABLAPL/26874/2024 | KHUSBU PANIGRAHI | 2024-09-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 05-09-2024 (CASES FILED BEFORE 2024)**

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|--|
| 1 | MACA/490/2010 | MACA/490/2010 | M/S.U.C.BEHURA | OTHERS. DEFICIT COURT FEES OF RS. 50/- TO BE PAID. |
| 2 | MACA/487/2010 | MACA/487/2010 | M/S.U.C.BEHURA | OTHERS. DEFICIT COURT FEES OF RS. 50/- TO BE PAID. |
| 3 | MACA/488/2010 | MACA/488/2010 | M/S.U.C.BEHURA | OTHERS. DEFICIT COURT FEES OF RS. 50/- TO BE PAID. |
| 4 | MACA/489/2010 | MACA/489/2010 | M/S.U.C.BEHURA | OTHERS. DEFICIT COURT FEES OF RS. 50/- TO BE PAID. |